REPORT OF THE COMMISSION OF ENQUIRY INTO THE AFFAIRS OF THE LIFE INSURANCE CORPORATION OF INDIA

THE MINISTER OF RAILWAYS <SHRI JAGJIVAN RAM): Sir, on behalf of Shri Jawaharlal Nehru, I beg to lay on the Table a copy of the Report of the Hon'ble Mr. M. C. Chagla, Chairman of the Commission of Enquiry into the affairs of the Life Insurance Corporation of India. [Placed in Library. See No. LT-522/ 58.]

SHRI BHUPESH GUPTA (West Bengal): May I make a submission in this connection? It appears that the other House has more or less decided to discuss this report early next week. In another place, the Prime Minister stated that this House also might discuss this and that he had no objection to it. I think we are entitled to discuss this report. I would like, Sir, that the discussion should take place simultaneously in both Houses: that is to say. we should take it up early next week as has been decided upon in the case of the other House. I would therefore request you to ask the Government to so arrange its programme that the discussion takes place simultaneously in both the Houses and we do not lag behind.

SHRI H. D. RAJAH (Madras): I have given not⁴ce of a motion after this has been presented.

MR. CHAIRMAN: We will take it -up after the discussion on the President's Address. Copies of the report will be distributed at the Lobby.

PAPERS LAID ON THE TABLE

ACTION TAKEN BY THE GOVERNMENT ON ASSURANCES, PROMISES AND UNDERTAKINGS GIVEN IN THE HOUSE

THE MINISTER OF PARLIAMENTARY AFFAIRS (SHRI SATYA NARAYAN SINHA): Sir, I beg to lay on the Table

the following statements showing the action taken by the Government on the various assurances, promises and undertakings given during the sessions shown against each: —

- Statement No. II, Nineteenth Session, 1957.
- Statement No. VI, Eighteenth (ii) Session, 1957.
- (iii) Statement No. VIII, Seventeenth Session, 1957.
- Statement No. Ill, Sixteenth Session, 1957.
- Statement No. XVI, Twelfth Session, 1956.

[See Appendix XX, Annexure Nos. 8 to 12 for (i) to (v)].

MOTION OF THANKS ON PRESI-DENT'S ADDRESS—continued.

SHRI AKBAR ALI KHAN (Andhra Pradesh): Mr. Chairman, I join Shri Vyasji in supporting the Motion of Thanks to the President for the Address he delivered to both Houses of Parliament. It was suggested that the Address of the President was a complacent Address and that it did not really take the real situation into consideration, nor gave a pol'cy, clear and definite, regarding the future. I think that, if something could be said about this Address, it is that it is realistic and constructive and where there has been difficulty or where there has been weakness, it has admitted and referred to it. So, the charge that the Address was of a complacent nature, I respectfully submit, is not warranted.

Coming to foreign policy, we are all agreed and we have always repeatedly said that so far as the policy of the Government of India with other nations is concerned, we fully support it. Notwithstanding this, as has been the practice, some attack has been made on the point that we are in the